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HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____ /DHC/Gaz./G-3/2023

Dated: _____

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696766]

Sub: Nomination of 2 serving Judicial officers of the State to attend CT (Counter Terrorism) Pilot Workshop conducted by FJC, Washington/ CEELI Institute, Prague at the Maharashtra Judicial Academy, Uttan (near Mumbai) on the 29th & 30th of April, 2023.

Sir,

I am directed to refer to your letter No.NJA/Dir./CT-SE-31/2023/846 dated 24.03.2023, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate Mr. Sanjay Sharma-II, ASJ, Central District, Tis Hazari Courts, Delhi and Mr. Sanjeev Kr. Singh, ASJ, South District, Saket Courts, Delhi for attending CT (Counter Terrorism) Pilot Workshop conducted by FJC, Washington/CEELI Institute, Prague at the Maharashtra Judicial Academy, Uttan (near Mumbai) on 29th & 30th of April, 2023.

Yours Sincerely,

(Vinay Sharma)

Assistant Registrar (Gaz.-IB)
for Registrar General

2426-2427
No. _____ /DHC/Gaz./G-3/2023

Dated: 17/04/2023

- Copy along with copy of letter dated 24.03.2023 of the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - The Principal District & Sessions Judge, Central District, Tis Hazari Courts, Delhi.
 - The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
- Copy forwarded to the Deputy Director, Maharashtra Judicial Academy, Uttan-Gorai Road, Uttan, Bhayandar (W), District -Thane, Mumbai - 401106 for information (e-mail: mjauttsc@indianjudiciary.gov.in).

(Vinay Sharma)

Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 28879-28885 NJA/Trng/Gaz./2023 Dated, Delhi the _____

Copy forwarded along with its enclosures to the following, for information and necessary action:-

- Sh. Sanjay Sharma-II, ASJ, Central District, Tis Hazari Court, Delhi.
- The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- The Layers for uploading the same.

(Kaveri Baweja)

Officer-In-Charge (Judicial Branch, HQs)
For Principal District & Sessions Judge(Hqs):Delhi

NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

Ref.: NJA/Dir/CT-SE-31/2023/ 84
Dated: 24th March, 2023

Dear Chief Justice,

Sub.: Nomination of 2 serving judicial officers of the State to attend CT (Counter Terrorism) Pilot Workshop conducted by FJC, Washington/ CEELI Institute, Prague at the Maharashtra Judicial Academy, Uttan (near Mumbai) on the 29th & 30th of April, 2023.

Greetings.

The abovementioned program, that is duly approved by the NJAC chaired by Hon'ble the Chief Justice of India, is now towards further implementation with a 2-day Counter Terrorism Pilot Workshop to enable the officers trained as Master Trainers to make their presentations so as to pass on their learning to the benefit of other officers. Accordingly, some judicial officers from all over the country are to be nominated for attending the said judicial training program.

It is therefore requested that 2 judicial officers of the State be kindly nominated as participants for the abovementioned program to be held at Maharashtra Judicial Academy, Uttan (near Mumbai) on 29th & 30th of April, 2023 and be kindly communicated at the earliest for information to the hosts.

With warm regards,

Yours sincerely,

A.P. Sahi

(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

29.3.2023
DELHI HIGH COUR
Gazette Branch
Diary No... 1525
Dated... 05.04.23

Campus : Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India

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